



\$~82 to 94

### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

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# + <u>CRL.A. 199/2021 & CRL.M.A. 8720/2021</u>

SHAHID YOUSUF .....Appellant

Through: Mr. Jawahar Raja, Advocate.

versus

NATIONAL INVESTIGATION AGENCY .....Respondent

Through: Mr. Akshai Malik, SPP, NIA with

Mr. Akshay Sehgal & Mr. Khawar

Saleem, Advocates.

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# + CRL.A. 201/2021 & CRL.M.A. 8954/2021

SYED AHMAD SHAKEEL .....Appellant

Through: Mr. Jawahar Raja, Advocate.

versus

NATIONAL INVESTIGATION AGENCY .....Respondent

Through: Mr. Akshai Malik, SPP, NIA with

Mr. Akshay Sehgal & Mr. Khawar

Saleem, Advocates.

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### + CRL.A. 369/2022

MASARAT ALAM BHAT .....Appellant

Through: Ms. Nitya Ramakrishnan, Sr.

Advocate with Ms. Stuti Rai, Ms. Warisha Farasat and

Ms.Mreganka Kukreja, Advs.

versus

NATIONAL INVESTIGATION AGENCY .....Respondent

Through: Mr. Sidharth Luthra, Senior Advocate

with Mr. Akshai Malik, SPP, NIA with Mr. Akshay Sehgal, Mr. Ayush Aggarwal & Mr. Khawar Saleem,





Advocates.

Mr. B.B. Pathak, Dy. SP, NIA with Mr. Anil Kumar, Consultant, DSP, NIA and Mr. Ankit Rohilla, Insp., NIA.

85 +

CRL.A. 27/2023, CRL.M.A. 699/2023, 701/2023 & 716/2023

SHABIR AHMED SHAH

.....Appellant

Through: Mr. Kamran Khwaja, Advocate.

versus

NATIONAL INVESTIGATION AGENCY

....Respondent

Through:

Mr. Sidharth Luthra, Senior Advocate with Mr. Akshai Malik, SPP, NIA with Mr. Akshay Sehgal, Mr. Ayush Aggarwal & Mr. Khawar Saleem,

Advocates.

Mr. B.B. Pathak, Dy. SP, NIA with Mr. Anil Kumar, Consultant, DSP, NIA and Mr. Ankit Rohilla, Insp.,

NIA.

86 +

CRL.A. 276/2023 & CRL.M.A. 8212/2023

ZAHOOR AHMAD SHAH WATALI

.....Appellant

Through: Mr. Shariq J Reyaz, Advocate.

versus

NATIONAL INVESTIGATION AGENCY

....Respondent

Through:

Mr. Sidharth Luthra, Senior Advocate with Mr. Akshai Malik, SPP, NIA with Mr. Akshay Sehgal, Mr. Ayush Aggarwal & Mr. Khawar Saleem,

Advocates.

Mr. B.B. Pathak, Dy. SP, NIA with Mr. Anil Kumar, Consultant, DSP, NIA and Mr. Ankit Rohilla, Insp.,

NIA.

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# + <u>CRL.A. 379/2023, CRL.M.A. 11874/2023 & 14170/2024</u>

NAYEEM AHMAD KHAN .....Appellant

Through: Ms. Tara Narula, Ms. Tamanna

Pankaj, Mr. Anirudh Ramanathan and

Mr. Debabrata Reddy, Advocates

Versus

# STATE (THROUGH NATIONAL INVESTIGATION

AGENCY) .....Respondent

Through: Mr. Sidharth Luthra, Senior Advocate

with Mr. Akshai Malik, SPP, NIA with Mr. Akshay Sehgal, Mr. Ayush Aggarwal & Mr. Khawar Saleem,

Advocates.

Mr. B.B. Pathak, Dy. SP, NIA with Mr. Anil Kumar, Consultant, DSP, NIA and Mr. Ankit Rohilla, Insp.,

NIA.

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### CRL.A. 479/2022 & CRL.M.A. 25736/2023

JAVED ALI @ JAVED

.....Appellant

Through:

versus

NATIONAL INVESTIGATION AGENCY .....Respondent

Through: Mr. Rahul Tyagi, SPP, NIA with Mr.

Vaibhav Sharma, Mr. Jaidev Singh, Mr. Mukul Arora, Mr. Aditya Bhushan, Mr. Anish Yadav, Mr. Anas Naumani and Mr. Abhishek Tomar, Advocates with Mr. Ajay Singh,

Inspector, NIA.

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# + <u>CRL.A. 679/2022 & CRL.M.A. 27596/2022</u>

ALEMLA JAMIR .....Appellant

Through: Mr. Kartik Venu, Mr. Tanveer

Ahmed and Mr. Imran Ahmad,





### Advocates.

#### versus

## NATIONAL INVESTIGATION AGENCY .....Respondent

Through: Mr. Sidharth Luthra, Senior Advocate

with Mr. Akshai Malik, SPP, NIA with Mr. Akshay Sehgal, Mr. Ayush Aggarwal & Mr. Khawar Saleem,

Advocates.

Ms. Shilpa Singh, SPP, NIA with Ms.Kinjal Sharma, Advocates with

Mr.Sanjay, Inspector, NIA.

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# + <u>CRL.A. 680/2022 & CRL.M.A. 27598/2022</u>

MASASASONG AO .....Appellant

Through: Mr. Kartik Venu, Mr. Tanveer

Ahmed and Mr. Imran Ahmad,

Advocates.

versus

NATIONAL INVESTIGATION AGENCY .....Respondent

Through: Mr. Sidharth Luthra, Senior Advocate

with Mr. Akshai Malik, SPP, NIA with Mr. Akshay Sehgal, Mr. Ayush Aggarwal & Mr. Khawar Saleem,

Advocates.

Ms. Shilpa Singh, SPP, NIA with Ms.Kinjal Sharma, Advocates with

Mr.Sanjay, Inspector, NIA.

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# + **CRL.A.** 1065/2023

ABDUR REHMAN @DR. BRAVE .....Appellant

Through: Ms. Warisha Farasat, Ms. Tamanna

Pankaj, Mr. Ahmad Ibrahim, Ms.Priya Vats and Mreganka

Kukreja, Advocates





#### versus

NATIONAL INVESTIGATION AGENCY .....Respondent

Through: Mr. Rahul Tyagi, SPP, NIA with Mr.

Vaibhav Sharma, Mr. Jaidev Singh, Mr. Mukul Arora, Mr. Aditya Bhushan, Mr. Anish Yadav, Mr. Anas Naumani and Mr. Abhishek Tomar, Advocates with Mr. Ajay Singh,

Inspector, NIA.

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## + <u>CRL.A. 792/2023</u>

NATIONAL INVESTIGATION AGENCY THROUGH ITS CHIEF INVESTIGATION OFFICER .....Appellant

Through: Mr. Rahul Tyagi, SPP, NIA with Mr.

Vaibhav Sharma, Mr. Jaidev Singh, Mr. Mukul Arora, Mr. Aditya Bhushan, Mr. Anish Yadav, Mr. Anas Naumani and Mr. Abhishek Tomar, Advocates with Mr. Ajay Singh,

Inspector, NIA.

#### versus

JAHANZAIB SAMI ALIAS DAWOOD IBRAHIM ALIAS XAIB ALIAS ABU MUHAMMED AL HIND ALIAS ABU ABDULLA & ORS. .....Respondents

Through: Mr. Sidharth Luthra, Senior Advocate

with Mr. Akshai Malik, SPP, NIA with Mr. Akshay Sehgal, Mr. Ayush Aggarwal & Mr. Khawar Saleem,

Advocates.

Ms. Warisha Farasat, Ms.Tamanna Pankaj, Mr. Ahmad Ibrahim, Ms.Priya Vats and Mreganka

Kukreja, Advocates for R-6.

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+ <u>CRL.A. 60/2023</u> MD WAQAR LONE

.....Appellant

CRL.A. 199/2021 & connected matters





## Through:

versus

NATIONAL INVESTIGATION AGENCY ...

....Respondent

Through: Mr. Akshai Malik, SPP, NIA with

Mr. Akshay Sehgal & Mr. Khawar

Saleem, Advs.

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+ <u>CRL.A. 159/2024</u>

RAJKUMAR@LOVEPREET@LOVELY .....Appellant

Through: Ms. Tara Narula, Ms. Tamanna

Pankaj and Ms. Priya Vats,

Advocates.

versus

STATE OF NCT OF DELHI

....Respondent

Through: Mr. Mukesh Kumar, APP for the

State

**CORAM:** 

HON'BLE MR. JUSTICE SURESH KUMAR KAIT HON'BLE MR. JUSTICE GIRISH KATHPALIA

ORDER 21.08.2024

**%** 

Re-notify on 19.09.2024.

SURESH KUMAR KAIT, J.

GIRISH KATHPALIA, J.

AUGUST 21, 2024/riya